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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in



GPCB

No. GPCB/LGL:NGT:MSW:33(6) 741452

6 MAY 2023

To,

The Registrar,

Hon. National Green Tribunal,  
Principal Bench, Faridkot House,  
Copernicus Marg,  
New Delhi-110001.

**Sub:-** Action taken report of Gujarat State for the compliance of Hon'ble National Green Tribunal Order dated-23/02/2023 in the matter of O.A.No.606/2018 - Reg.

**Ref:-** Compliance Report submitted by Gujarat Urban Development Mission, Gov. of Gujarat vide letter No. G.U.D.M./ 1181 dated 03/05/2023.

**Respected Sir,**

Hon'ble National Green Tribunal in O.A.No.606/2018, Order dated-23/02/2023, for State of Gujarat, have issued specific directions to be complied for the Solid Waste Management and Sewage Management in Gujarat.

Hon'ble Chief Secretary, Govt. of Gujarat has taken immediate steps for the compliance NGT Directions for the Gujarat State as under:

- Gujarat Urban Development Mission has opened Bank Account on 14/03/2023 in ICICI Bank for Ring fenced fund & deposited Rs.2100 Crores as per the direction of the Hon'ble NGT.
- State Level Monitoring Committee (SLMC) has been constituted under the Chairmanship of Hon'ble Chief Secretary vide order dated 14/03/2023 for regular monitoring of Solid Waste Management and Sewage Management in Gujarat. SLMC meetings has been conducted on 27/03/2023 and 26/04/2023 for exhilarating the compliances
- District Level Monitoring Committee(DLMC) has been framed under the Chairmanship of the concern District Collector and monthly reviewed for the implementation of ongoing projects of Solid Waste and Sewage Management and Monthly progress report to be submitted to Hon'ble Chief Secretary, Gujarat.

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

- As per last SLMC review meeting held on 26/04/2023, Progress report of Directions as under:
  - Nagarpalikas have augmented their treatment capacity by increasing the number of Household connection and completion of STPs and reduced Gap of Sewage Treatment up to 83 MLD(i.e @10%). Assistance of Rs 7000/- per household is provided by the State Government for the house hold connection.
  - Model for Request Proposal has been prepared for remediation of Legacy Waste Model RFP is circulated to all ULBs. Daily Processing capacity is being enhanced up to 31,150TPD at Municipal Corporation level and 10,300TPD at Nagarpalikas level for the speedy remediation of Legacy waste.
- Compliances of other directions are also reviewed by the Hon'ble Chief Secretary in the meeting of SLMC.

Please consider this interim compliance report for the Gujarat State w.r.to Directions of Hon'ble NGT in O.A.606/2018 dated 23/02/2023.

Thanking You.

Yours Faithfully,

*D. M. Thaker*  
6/5/2023

(D. M. THAKER)

MEMBER SECRETARY

(GUJARAT POLLUTION CONTROL BOARD)

Encl: As above

Copy to:

The Member Secretary,  
Central Pollution Control Board,  
"Parivesh Bhavan",  
East Arjun Nagar,  
New Delhi-110 032

For information with respect to Hon'ble. NGT  
order dated 23.02.2023 in O.A. 606/2018



# Gujarat Urban Development Mission

Block No. 1 Ground Floor "Karmiyog Bhavan", Sector-10/A, Gandhinagar, Gujarat-382010. Phone : 079-23257583, Fax : 079-23257582  
Email : info@gudm.org Website: www.gudm.org

No. : G.U.D.M./1181

Date : - 3 MAY 2023

To  
Member Secretary,  
Gujarat Pollution Control Board  
Gandhinagar

Subject : Hon'ble NGT O.A. - 606/2018  
Reference : 1. Hon'ble NGT Original Application no. - 606/2018 order dated 23<sup>rd</sup> February, 2023  
2. UD & UHD letter no. NGT/112023/251/Dh, dated 14/03/2023  
3. UD & UHD Office order no. NGT/112023/25/Dh, dated 14/03/2023  
4. GUDM letter no. ૧૬.૩૩./ General/ Park Fund / 2022-23 / 206 Part - 7)/788, dated 29/03/2023

Respected Sir,

With reference to the order of NGT dated 23/02/2023 in the matter No. 606/2018, the amount of Rs. 2010 cr is to be credited for Sewage and Rs. 90 cr for Solid waste in a ring fenced account (para 67, page no 59 and 60). In view of these, Urban Development and Urban Housing Department, Gujarat has issued order (Reference no. 2) on dated 14.03.2023 to create a ring fenced account by Gujarat Urban Development Mission. Under such exercise, GUDM has opened bank account in ICICI Bank with a name of "Gujarat Urban Development Mission Ring Fenced Fund (NGT)" having account no. 016501022232. Along with these, below organisations has deposited their fund for such utilisation (Reference no. 3).

Sr No.	Details	Rs. In crores
1	Amount deposited in Ring Fenced Fund (refunded by GUDC under the SJMMSVY scheme)	Rs. 500
2	Amount deposited in Ring Fenced Fund (refunded by GWSSB under the SJMMSVY scheme)	Rs. 600
3	Amount deposited in Ring Fenced Fund (savings of GUDM under SJMMSVY scheme)	Rs. 410
4	Amount deposited in Ring Fenced Fund (by GMFB) for the outstanding amount due under the Swarnim Jayanti Yojna in current Financial Year	Rs. 215.2938
5	Amount deposited in Ring Fenced Fund (by GMFB) for the outstanding amount due under the Swarnim Jayanti Yojna in current Financial Year	Rs. 284.7062
6	Amount deposited by Swachh Bharat Mission	Rs. 90
<b>Total amount deposited in GUDM ring fenced account</b>		<b>Rs. 2100</b>

Moreover, NGT ordered to set up the State Level Mechanism under Chief Secretary and District Level Monitoring Mechanism under District Magistrate for monthly review (para 67, page no 59 and 60). In view of these, Urban Development and Urban Housing Department, Gujarat has issued order (Reference no. 4) on dated 14.03.2023 to formulate the State Level Monitoring Committee (SLMC) and District level Committee to monitor Liquid and Solid Waste and Sewerage Management. The meeting of the SLMC scheduled two times on dated 27.03.2023 and 24.03.2023. District level committee under chairmanship of Collector was already in place to review implementation.

Encl: As above

*M Patel* 03/05/23  
**Chief Engineer and  
General Manager (Tech)**

Copy submitted to:

1. PA to Principal Secretary, Urban Development and Urban Housing Department
2. PA to ACEO, Gujarat Urban Development Mission
3. Mission Director, Swacch Bharat Mission
4. Deputy Secretary, Urban Development and Urban Housing Department
5. Office file